

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION
22nd April, 2021

No. HCM/E-43/2016-Estt/Pt-I/Vol-XVIII | 89128 It is hereby notified that the technical bid for the E-Tender No. HCM/E-43/2016-Estt/Pt-I/Vol-XVIII floated on 09-03-2021, for Supply, Testing, Installation and Maintenance of 46 (forty six) Laptops for Judicial Officers under Phase-II of eCourts Project was opened on 12-04-2021. Technical bids for both the bidders namely

1. **M/s JIL Information Technology Limited, Ghaziabad and**
2. **M/s Allied Agencies, Imphal**

have been evaluated. Both the bidders are hereby declared as technically qualified and their financial bids will be opened on **Saturday the 24th April, 2021 at 11:00 am.**

A. Jyotishwar Shaw
Chairman, eTender Committee
High Court of Manipur